

**CENTRAL ADMINISTRATIVE TRIBUNAL**

**BANGALORE BENCH AT BANGALORE**

**ORIGINAL APPLICATION NO.170/00275/2017**

**DATED THIS THE 4<sup>TH</sup> DAY OF FEBRUARY, 2020**

**HON'BLE SHRI C V SANKAR .....MEMBER (A)**

1. Sri.Manjunath Jagadish Gavadi  
S/o Jagadish  
Aged about 31 years  
R/o At Ganeshpur  
Chigalli Post  
Mundgod Taluk  
Uttar Kannada  
Karnataka.

2. Sr. Kumar S.Pawar  
S/o Shankar  
Aged about 33 uears  
R/o At Post Uthnal LT,  
Dindawar Post  
Basavana Bagewadi Taluk  
Vijapura District,  
Karnataka.

3. Sri.Posa Ramchandra  
S/o Brahmaiah  
Aged about 29 years  
R/o No.8/2/34, Sathyanarayananapeta  
Uravakonda Mandal & Village  
Ananthapur District, Andra Pradesh.

4. Sri.Chethana M B  
S/o Basavaraj  
Aged about 29 years  
R/o At Post Madenahalli  
Kasaba Hobli, Gubbi Taluk  
Tumkur District. Karnataka.

5. Sri.Krishne Gowda B S.  
S/o Shivalingegowda B.S.  
Aged Major  
R/o Benaganahalli Village  
Ankanahalli Post  
C.H.Katte Hobli, K.R.Nagar Taluk  
Mysore District, Karnataka.

6. Sri.Kodamala Mallikarjuna  
S/o K.Narasimhulu  
Aged Major  
C/o G.Obuleshu  
D.No.1-1307, Stalin Nagar  
A.Narayananapuram Post  
Anangapur (M) (D), Andhra Pradesh 515001.

7. Sri.P C Bayanna  
S/o P Canteppa  
Aged Major  
R/o Karnapodiki (V), Venkatampalli (P)  
Narpala (M), Anantapur(D)  
Andhra Pradesh 515425.

8. Sri.K.Obulapathi Yadav  
S/o K.Sunkanna  
Aged Major  
R/o Mamillapalli, Jakkasanikuntla (P)  
Peapully(M), Kurnool Dist.  
Andhra Pradesh 518221.

9. Sri.Pavankumar  
S/o A.Sivasankar  
Aged Major  
R/o Basinepalli(V), Nagasamundram (P)  
Chennekothapalli (M), Anantapuram Dist.  
Andhra Pradesh 515101.

10. Sri.Prakash Baligidad  
S/o Gurudappa  
Aged about 32 years  
R/o At Post Siddapur  
Bilagi Taluk, Bagalkot District  
Karnataka.

...Applicant

(By Advocate Shri.Bhushan Gudikote)

Vs.

1. Union of India,  
Represented by its General Manager,  
South Western Railway, Hubballi-580 023.

2. Dy. Chief Personnel Officer/Rectt,  
South Western Railway,  
Zonal Headquarter Office,  
Gadag Road, Hubballi-580 020.

...Respondents

(By Shri.N Amaresh, Senior Panel Counsel)

**ORDER (ORAL)**

**HON'BLE SHRI C V SANKAR, MEMBER (A)**

The respondents in their reply have given the details of the merit position of the applicants viz., the selected persons ranking. The respondents would state that there was no category of posts with C-I and below medical classification to accommodate the applicants as per their merit position. Learned counsel for the applicant would state that there is a little bit of confusion in the table represented by the respondents which shows the merit position i.e., rank side by side with the cut off marks. We do not think that there is any confusion in this regard since apparently the applicants ranking would not entitle them for getting selected in the medical category mentioned. The OA lacks merit, dismissed. No costs.

**(C V SANKAR)  
MEMBER (A)**

/rsh/

**Annexures referred to by the applicant in OA No.170/00275/2017**

- Annexure A1: Copy of the letter dated 22.02.2017
- Annexure A2: Copy of the Employment Notification No.02/2013 dated 28.09.2013
- Annexure A3: Copy of the choice letter
- Annexure A4: Copy of the RTI Letter.

**Annexure referred to by the Respondents**

- Annexure R1: Copy of the Employment Notice No.02/2013 dated 28.09.2013
- Annexure R2: Copy of the Indian Railway Medical Manual

**Annexure referred to in MA**

- Annexure : Copy of the order in OA in 275/2017 dated 28.11.2018